GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 135 ANSWERED ON 09/12/2025

DELETION OF JOB CARDS UNDER MGNREGS

*135. Shri LaljiVerma:

Shri Sachithanantham R:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and total number of job cards deleted from the enrolled list under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) from the year 2019-20 to 2024-25 along with the reasons behind the said deletion of job cards, State and year-wise;
- (b) the number of MGNREGS workers deleted from rolls between October 10 and November 14, 2025, State-wise and whether it is a fact that twenty seven lakhs MGNREGS workers were deleted during the said period, if so, the details thereof;
- (c) the details of MGNREGS workers removed from the rolls from the year 2019-20 to 2023-24 along with the reasons for such a high rate of deletions, State and year-wise particularly in Ambedkar Nagar LokSabha Constituency of Uttar Pradesh;
- (d) whether the National Mobile Monitoring System used for digitally capturing attendance of workers and the Aadhaar based payment system used for disbursing wages have already resulted in exclusion of an estimated two crore workers from MGNREGS;
- (e) the grievance redressal mechanism available for wrongful deletion and the number of grievances resolved thereof; and
- (f) whether the Government has issued any guidelines to restore the wrongly deleted job cards and reinstatement of workers removed wrongly, if so, the details thereof?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (f) OF LOK SABHA STARRED QUESTION NO. *135 TO BE ANSWERED ON 09.12.2025REGARDING "DELETION OF JOB CARDS UNDER MGNREGS"

(a): Mahatma Gandhi NREGS is a demand-driven wage employment scheme and the responsibility of implementation of the scheme is Government of with the concerned Updation/deletion of Job Cards is a regular exercise conducted by the States/UTs. Job cards have been deleted mainly for the reasons such as fake/duplicate/incorrect job cards, family shifted from Gram Panchayat permanently, Gram Panchayat classified as Urban and there was only one member name in the job card he/she has expired However, while deleting/ removing workers/Job States/UTs have to ensure compliance with provisions of the Act and the Standard Operating Procedure issued by the Ministry to ensure that no job card of deserving or eligible household is States/UTs-wise number deleted/cancelled. of iob cards deleted from Mahatma Gandhi NREGS since 2019-20 to 2024-25 is given at Annexure-I.

Note: As per NREGASoft, during the FY 2019-20 to 2024-25, total number of job cards deleted by the States/UTs was 457.97 Lakh while, in the same period total number of job cards added by the States/UTs was 654.22 Lakh.

(b): State/Union Territory(UT)-wise number of workers deleted from job cards under Mahatma Gandhi NREGS during the period of 10-10-2025 to 14-11-2025 are given in Annexure-II.

Note: As per NREGASoft, during the period of 10-10-2025 to 14-11-2025, total number of workers added by the States/UTs was 10.84 Lakh.

(c): State/Union Territory(UT)-wise number of workers deleted from job cards under Mahatma Gandhi NREGS during the financial years 2019-20 to 2023-24 are given at Annexure-III.

Note: As per NREGASoft, during the FY 2019-20 to 2023-24, total number of workers added by the States/UTs was 881.68 Lakh.

Number of workers deleted from job cards in Ambedkar Nagar and Ayodhya district of Uttar Pradesh part of which is part

of AmbedkarNagar LokSabha Constituency during the same period are given below:

District	2019-20	2020-21	2021-22	2022-23	2023-24
Ambedkar Nagar	4757	5384	7934	150137	109539
Ayodhya	719	1976	1684	44361	62877
Total	5476	7360	9618	194498	172416

(d): To ensure transparency and accountability in the implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), the Ministry has decided that States/UTs shall ensure capturing of attendance at the worksite through National Mobile Monitoring System (NMMS) App with two-time stamped, geo-tagged photographs of the workers in a day for all the works (except Individual Beneficiary Work) through NMMS w.e.f. 1st January, 2023.

Further, in order to ensure timely payment of wages to the beneficiaries under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) and to address the issues arising due to frequent changes in bank account numbers of the beneficiaries and subsequent non-updation, it was decided to implement Aadhar Payment Bridge System (APBS). This has been made mandatory with effect from 1st January 2024.

Here, it is stated that Job cards can not be deleted due to reason of NMMS and non linking of bank accounts with Aadhar.

(e)& (f): To streamline the process of deletion of Job cards, Ministry of Rural Development has recently issued a Standard Operating Procedure (SOP) vide letter dated 25.01.2025 to all States/Union Territories, with clear guidelines for deletion and restoration of job cards. The SOP ensures compliance with the Mahatma Gandhi NREGS guidelines, promotes transparency, protects the rights of workers by defining conditions for deletion, setting up a grievance redressal mechanism, and ensure the settlement of pending liabilities if any before deletion/cancellation.

The SOP emphasizes the importance of due process, including the publication of draft lists of job cards marked for deletion, verification at Gram Sabhas, and the right of appeal for affected workers. It also mandates the linking of job cards with Aadhaar to eliminate duplicate and fraudulent entries. These measures are aimed at preventing misuse of job cards while ensuring that genuine beneficiaries are not excluded. The Ministry is committed to maintaining the integrity of Mahatma Gandhi NREGS and ensuring that the benefits of the scheme reaches the eligible rural households.

Further, the Annual Master Circular provides for a dedicated Grievance Redressal Module in NREGASoft, which allows workers/citizens to lodge complaints and track responses, in addition to written complaints, telephone helplines and entries in the "Complaint Register" (one of the seven mandatory registers at GP level).

The Centralized Public Grievance Redress and Monitoring System (CPGRAMS) is one of the major grievance redressal mechanisms available for lodging complaint. It is an online platform where citizens can file complaints related to the implementation of MGNREGA and ensure their grievances are addressed efficiently.

Annexure referred to in reply to part (a) of LokSabha Starred Question No. 135 dated 09.12.2025.

States/UTs-wise number of job cards deleted from Mahatma Gandhi NREGS since 2019-20 to 2024-25								
SI.	No. of Jobcards deleted							
No.	States/015	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	
1	Andhra Pradesh	24248	3426	185079	2882724	370326	148478	
2	Arunachal Pradesh	7311	6151	9596	8875	12869	15651	
3	Assam	65699	96586	76244	157138	282142	576220	
4	Bihar	77290	182407	1273514	5870225	2112092	981284	
5	Chhattisgarh	129658	170304	139660	264839	294544	399026	
6	Goa	1	8	11	21	24	53	
7	Gujarat	40314	131080	40289	146141	338533	53616	
8	Haryana	5083	15413	8531	11028	8834	6237	
9	Himachal Pradesh	4057	8000	10351	18119	15543	4559	
10	Jammu And Kashmir	33032	94078	37635	38388	73015	30123	
11	Jharkhand	50568	89427	228674	954252	324524	176956	
12	Karnataka	27534	7197	41843	203185	96036	27286	
13	Kerala	17725	23773	27340	110722	218752	89300	
14	Ladakh	675	1336	889	1421	897	452	
15	Madhya Pradesh	513979	1062861	1100109	366349	695278	51890	
16	Maharashtra	22105	48460	28201	72863	37625	26449	
17	Manipur	3961	11126	4449	3153	5778	6395	
18	Meghalaya	8017	8119	5449	3832	15375	13181	
19	Mizoram	6607	9896	8580	4149	4902	9988	
20	Nagaland	9999	1136	1797	2528	3759	8999	
21	Odisha	121028	313621	793292	2370031	523622	286009	
22	Punjab	16675	14330	65858	340659	69225	20981	
23	Rajasthan	80406	117660	129285	634800	393797	55563	
24	Sikkim	1302	784	1343	1409	2133	1969	
25	Tamil Nadu	33148	126017	155065	315049	653677	633820	
26	Telangana	4084	5282	15976	510683	84744	80166	
27	Tripura	8571	8684	5951	5938	20798	8742	
28	Uttar Pradesh	99849	201871	582074	4858064	3315158	91568	
29	Uttarakhand	7370	16508	26004	148098	44229	45150	
30	West Bengal	10554	19374	27741	2177536	169691	9026	
31	Andaman And Nicobar	1930	1528	448	143	70	308	
32	Dn Haveli And Dd	0	0	0	0	2	14	
33	Lakshadweep	2	1	8	18	52	37	
34	Puducherry	126	245	258	4394	606	480	
					22486774			

(As per NREGASoft)

Annexure referred to in reply to part (b) of LokSabha Starred Question No. 135 dated 09.12.2025.

State/Union Territory(UT)-wise number of workers deleted from Mahatma Gandhi NREGS during the period of 10-10-2025 to 14-11-2025.

2025.	T				
SI. No.	State/UTs	Number of workers deleted			
1	Andaman And Nicobar	130			
2	Andhra Pradesh	1107339			
3	Arunachal Pradesh	896			
4	Assam	6920			
5	Bihar	9610			
6	Chhattisgarh	65619			
7	Goa	2			
8	Gujarat	5433			
9	Haryana	309			
10	Himachal Pradesh	9877			
11	Jammu And Kashmir	79070			
12	Jharkhand	2724			
13	Karnataka	27004			
14	Kerala	20124			
15	Ladakh	604			
16	Lakshadweep	18			
17	Madhya Pradesh	5327			
18	Maharashtra	15061			
19	Manipur	1111			
20	Meghalaya	532			
21	Mizoram	1480			
22	Nagaland	1254			
23	Odisha	80896			
24	Puducherry	3			
25	Punjab	16898			
26	Rajasthan	13701			
27	Sikkim	1543			
28	Tamil Nadu	33090			
29	Telangana	95084			
30	Tripura	6341			
31	Uttar Pradesh	17236			
32	Uttarakhand	6526			
	Grand Total	1631762			

Annexure referred to in reply to part (c) of LokSabha Starred Question No. 135 dated 09.12.2025.

State/Union Territory(UT)-wise number of workers deleted from job cards under Mahatma Gandhi NREGS during the financial years 2019-20 to 2023-24.

Mahatma Gandhi NREGS during the financial years 2019-20 to 2023-24.							
SI.	State/UT	Number of workers deleted					
No.		2019-20	2020-21	2021-22	2022-23	2023-24	
1	Andhra Pradesh	211267	181014	618582	7517856	1096736	
2	Arunachal Pradesh	28621	23422	35053	34433	58257	
3	Assam	227261	268422	345666	608253	792138	
4	Bihar	147381	267823	2002521	8900402	3178680	
5	Chhattisgarh	501629	639811	540686	1186037	1395412	
6	Goa	2	14	22	24	34	
7	Gujarat	154654	435435	143195	559478	975994	
8	Haryana	14281	30479	17023	17997	18939	
9	Himachal Pradesh	18855	34197	45819	78439	77015	
10	Jammu And Kashmir	92619	255607	112814	107120	212281	
11	Jharkhand	109402	182440	462251	2030163	654727	
12	Karnataka	123550	57101	250665	855967	547661	
13	Kerala	49287	55289	72189	348598	540033	
14	Ladakh	2480	3303	2686	7130	3209	
15	Madhya Pradesh	1813001	3823679	4540607	1471373	2698235	
16	Maharashtra	98526	210868	229270	428628	227851	
17	Manipur	29830	64315	54240	90027	127349	
18	Meghalaya	34042	31556	20707	20466	118486	
19	Mizoram	31245	35061	20414	10269	15010	
20	Nagaland	41988	4934	7630	15155	21754	
21	Odisha	441314	1097748	2605164	7686413	1499868	
22	Punjab	35200	33095	128296	598046	127741	
23	Rajasthan	537168	818142	793487	3046893	2151059	
24	Sikkim	3638	3122	4623	4528	8792	
25	Tamil Nadu	121125	417563	440825	782200	1690416	
26	Telangana	11135	129577	61278	1723810	302478	
27	Tripura	29185	35817	29874	37486	103710	
28	Uttar Pradesh	202170	398460	1097908	8024982	5600653	
29	Uttarakhand	18523	48363	66235	355786	124556	
30	West Bengal	93725	130301	157309	8340066	603689	
31	Andaman And Nicobar	3394	3324	909	320	190	
32	Dn Haveli And Dd	0	0	0	0	145	
33	Lakshadweep	2	2	11	63	86	
34	Puducherry	683	1374	1865	49528	2068	
	Total	5227183	9721658	14909824	54937936	24975252	
